

relating to the conditions of service and work, welfare of the employees, and improvement of efficiency and standard of work etc. Subject to the final authority of the Board of Governors of Kendriya Vidyalaya Sangathan, agreements reached between the two sides of the Council, become operative. In the case of final disagreement on matters for which compulsory arbitration is provided in the scheme, provision exists for referring the matter to a Board of Arbitration to be appointed by the Ministry of Human Resource Development (Department of Education). In other cases, the Board of Governors is to take action according to its own judgement. According to the Constitution of the Council, not more than 7 members on the staff side are to be nominated by the Recognised Associations as per the following distribution :

- (i) Teachers Association — 4
- (ii) Non-teaching staff Association — 2
- (iii) Headquarters staff Association — 1

(c) and (d). No, Sir. Some cases are pending in Delhi and Calcutta High Courts as a result of which formation of Joint Consultative Machinery is held up.

Voluntary Blood Donation

12 SHRI JAGANNATH PATTNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the fact that mostly voluntary donation of blood is from the unhealthy, underprivileged and the drug addicts and such blood can be a source of serious post transfusion complications ;

(b) whether Government are also aware that on account of various difficulties like the short life of the imported kits, delays in customs clearance etc., most blood banks are unable to carry out the requisite tests ; and

(c) if so, the details of efforts made by Government to impress upon the people the need to donate blood for their patients themselves and not to go in for professional donors ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Blood donated by the professional donors, and not the voluntary donors, is usually of a poor quality because of repeated donations of blood.

(b) The kits for conducting mandatory tests in the blood banks are easily available the country.

(c) The elimination of professional donation of blood and encouragement of voluntary blood donation is sought to be achieved through health education and publicity campaigns.

Financing by bulk Consumers for Manufacturing of Wagons

13. SHRI GURUDAS KAMAT : Will the Minister of TRANSPORT be pleased to state :

(a) whether a proposal to allow some bulk consumers, using railway wagons to finance wagon manufacturing on leasing basis, is under consideration of Government; and

(b) if so, whether the proposal has been accepted by these bulk users of railway wagons ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The proposal is under discussion with certain user industries and leasing companies.

Burn cases in Hospitals

14. DR. CHINTA MOHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether sufficient facilities for treatment of burn cases exist in Central Government hospitals ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ

KHAPARDE) : (a) Yes, Sir, Facilities exist for treatment of burn cases in the Safdarjang and Dr. Ram Manohar Lohia Hospitals. The Lady Harding Medical College and Smt, S.K. Hospital does not have any separate Department for the treatment of burn cases as it is mainly a maternity hospitals.

(b) Does not arise.

Catering Service for Air India from I.T.D.C. at Trivandrum

15. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Indian Airlines and Air India flights depend on I.T.D.C. Hotels for the food lifted on their flights from such places where I.T.D.C. Hotels are situated;

(b) whether at Trivandrum only Indian Airlines flights obtain catering service from I.T.D.C. whereas Air India obtains the same from private Hotels ; and

(c) if so, whether Government propose to entrust the catering service of Air India to I.T.D.C. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) India Tourism Development Corporation facilities wherever available are taken into consideration by Air India and Indian Airlines before finalising catering contracts.

(b) Yes, Sir. At Trivandrum, Indian Airlines uplifts food from the I.T.D.C. Hotel, whereas Air India has awarded the contract for its catering requirements to a private party.

(c) No, Sir, No such proposal is under consideration of the Government at this stage.

[*Translation*]

Introduction of additional super fast train between New Delhi and Barauni

17. SHRI KALI PRASAD PANDEY: Will the Minister of TRANSPORT be pleased to state :

(a) the total daily sale proceeds of tickets purchased by passengers travelling between New Delhi and Barauni by Vaishali Express ;

(b) whether daily income from the sale of tickets for Vaishali Express is double than the income from other trains which cover equal distance ;

(c) whether it is also a fact that the passengers have to wait for two months to get reservation in this train and have to face a lot of other inconveniences ; and

(d) if so, whether Government propose to start another supper fast express train between New Delhi and Barauni keeping in view the difficulties of the people as well as the daily income from the sale of tickets ; and if so, the time by which it would be done ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Train-wise statistics of sale of tickets is not being maintained.

(c) Normally, the waiting list is not long except during summer rush.

(d) No, Sir.

[*English*]

Shortage of passenger platforms at Delhi Junction

18. SHRI A.C. SHANMUGAM : Will the Minister of TRANSPORT be pleased to state :

(a) whether due to absence of lengthy platforms of 22 coaches capacity, the Kalka Mail/Frontier Mail/Punjab Mail trains are blocking two platforms at Delhi Junction;

(b) whether due to shortage of passenger platforms the Railway is not in a position to deal more trains at Delhi Junction;

(c) whether despite an increase in passenger traffic at Delhi Junction, no alternative arrangements have been made for providing more passenger platforms;

(d) whether even after sanction of funds and availability of space towards Kashmere Gate side, the proposed platforms are not provided; and

(e) if so, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir.